



\$~42

%

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 246/2020

SULTAN AHMED Plaintiff

Through: Ms. Malvika Trivedi, Sr. Adv. with

Mr. Avishkar Singhvi, Mr. Nipun Katyal, Mr. Naved Ahmed and Mr.

Sujal Gupta, Advs.

versus

ASIAN HOTELS (NORTH) LIMITED Defendant

Through: Mr. Saurabh Kirpal, Sr. Adv. with

Ms. Aakanksha Kaul, Ms. Maanya Chandhok, Ms. Vidhi Udayshashan

and Mr. Aman Sahani, Advs.

CORAM: HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 10.03.2023

Hon'ble Judge is busy in Division Bench-I.

I.A. Nos. 524/2021, 531/2021, 1981/2022, 1982/2022

Renotify on 12.04.2023 at 02:30 PM.

By Order

Court Master

MARCH 10, 2023/ssc